

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

40. C.P. (CAA)/244/MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: Ruchi Integrated Steels (India) Ltd. & Anr.

SECTION 230-232 of Companies Act, 2013

ORDER

At request, list this matter on 03.09.2018.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SA/